GOVERNMENT OF INDIA MINES AND MINERALS LOK SABHA

UNSTARRED QUESTION NO:327 ANSWERED ON:25.02.2000 MINERAL WEALTH IN RAJASTHAN RASA SINGH RAWAT

Will the Minister of MINES AND MINERALS be pleased to state:

- (a) whether vast mineral wealth has been found in Rajasthan;
- (b) if so, the percentage of this mineral wealth is being exploited;
- (c) the efforts being made by the Government to stop the illegal mining;
- (d) the details of plans of the Government for the optimum utilisation of mineral wealth found in the State; and
- (e) the details of steps being taken by the Government for the protection of minerals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINERALS

(SMT. RITA VERMA)

- (a) & (b) :Yes Sir. Rajasthan is rich in mineral resources and most of the workable mineral deposits are being exploited.
- (c):State Governments are empowered to take action under Mines and Minerals (Development and Regulation) Act, 1957 for preventing illegal mining. Recently the Mines and Minerals (Development and Regulation) Act has been amended and further provisions added to strengthen the hands of State Governments in curbing illegal mining. State Government of Rajasthan has informed that they have set up vigilance teams comprising of mining engineers for checking of illegal mining.
- (d): In tune with the National Mineral policy, State Government of Rajasthan has formulated investor friendly policies for exploiting minerals and for setting up large number of mineral based industries to maximise production of finished goods in the State itself. Further State Government is providing better infrastructure facilities for optimum utilisation of mineral wealth.
- (e): The Mineral Conservation and Development Rules, 1988 framed by the Central Government provides for conservation, systematic and scientific development of the mineral deposits. Efforts are also being made by the Rajasthan Governmentto avoid mineral wastage by adopting better technology for conserving mineral wealth.